

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 180 of 2013 & IA No. 337 of 2013 and 413 of 2013**

**Dated : 20<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Uttarakhand Power Corporation Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur, Mr. Vishal Anand and  
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan, Mr. Raunak Jain for  
R-1

**ORDER**

Post the matter on **02<sup>nd</sup> December 2014** for hearing.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

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